

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**LOK SABHA
UNSTARRED QUESTION NO.779
TO BE ANSWERED ON 29.11.2024**

AYUSH Health Centres

†779. Shri Damodar Agrawal:

Shri Brijmohan Agrawal:

Will the Minister of AYUSH be pleased to state:

- (a) the salient features and AYUSH Health Centres set up/proposed/operating in the country, State/UT-wise particularly in Rajasthan and Chhattisgarh during the last three years and the current year, year-wise;
- (b) the total funds sanctioned by the Government for the proposed AYUSH centres in Rajasthan and Chhattisgarh;
- (c) whether the Government has fixed any timeline for setting up all the proposed AYUSH centres in Chhattisgarh and if so, the details thereof;
- (d) the steps taken/proposed to be taken by the Government for the development of AYUSH centres at district level in the State of Rajasthan, district-wise;
- (e) whether the Government has established AYUSH Health Centre in Bhilwara district of Rajasthan; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH
(SHRI PRATAPRAO JADHAV)**

(a) The Union Cabinet approved the proposal to operationalize 12,500 Ayush Health and Wellness Centres (AHWCs) [now renamed as Ayushman Arogya Mandir (Ayush)] under Ayushman Bharat through State/UT Governments under the broad umbrella of the Centrally Sponsored Scheme of the National AYUSH Mission (NAM) in a phased manner from the year 2019-20 to 2023-24, now extended up to 2024-25. The salient features of Ayush Health and Wellness Centres are furnished in **Annexure-I**. Under the NAM, as per the proposals received from State/UT Governments through their State Annual Action Plans (SAAPs), a total of 12,500 units of existing Ayush dispensaries and sub health centres has been approved to be upgraded as Ayushman Arogya Mandir (Ayush) in the States/UTs including Rajasthan and Chhattisgarh. As per the reports received from States/UTs, 12250 Ayushman Arogya Mandir (Ayush) have been made functional till date. The State/UT wise year wise status of approved and functional Ayushman Arogya Mandir (Ayush) including Rajasthan and Chhattisgarh is furnished in **Annexure II**.

(b) As per the proposals received from the State Government of Rajasthan and Chhattisgarh through their State Annual Action Plans (SAAPs), an amount of Rs. 46473.69 Lakhs & Rs.

7803.25 Lakhs has been approved for State Government of Rajasthan and Chhattisgarh respectively for operationalization of Ayushman Arogya Mandir (Ayush).

(c) As per the proposals received from the State Govt. of Chhattisgarh Ministry of Ayush has approved 400 Ayush Dispensaries to be upgraded as Ayushman Arogya Mandir (Ayush). As reported by State Government of Chhattisgarh, all the 400 AAM (Ayush) are functional.

(d) Public Health being the State subject, the development of AYUSH centres at district level in the State of Rajasthan comes under the purview of the respective State/UT Government. However, under NAM there is provision of financial assistance for establishment of new 10/30/50 bedded integrated Ayush Hospitals in the States/ UTs. Accordingly, State/UT Governments may avail the eligible financial assistance for establishment of new 10/30/50 bedded integrated Ayush Hospitals by submitting suitable proposal through State Annual Action Plans (SAAPs) as per the provision of NAM guidelines. As per the proposals received from State Government of Rajasthan, 50 bedded Integrated Ayush Hospitals approved in the districts of Bhilwara, Ajmer, Churu, Bikaner, Jaipur, Sikar, Sawaimadhopur and Bharatpur.

(e) to (f) As per the proposals received from State Government of Rajasthan, 98 units of Ayushman Arogya Mandir (Ayush) have been approved in Bhilwara district and as reported by State Government of Rajasthan, all the 98 Ayushman Arogya Mandir (Ayush) are functional.

Salient Features of Ayush Health & Wellness Centres (AHWCs)

Background:

The Union Cabinet approved the proposal to operationalize 12,500 Ayush HWCs through State/UTs in Centrally Sponsored Scheme mode and under the broad umbrella of the National AYUSH Mission (NAM) in a phased manner from the year 2019-20 to 2023-24.

Vision

- To establish a holistic wellness model based on AYUSH principles and practices.

Objectives

- To provide comprehensive primary healthcare through AYUSH using a team-based approach
- To establish a holistic wellness model based on AYUSH principles and practices focusing on preventive, promotive, curative and rehabilitative healthcare by establishing integration with existing public healthcare systems
- To provide informed choice to the needy public by making AYUSH services available.

Strategy of Implementation

The Ministry of AYUSH has been given the task of developing 12,500 HWCs under Ayushman Bharat. This will be achieved in a phased manner through State Governments and Union Territories. The funding will be through the Centrally Sponsored Scheme of National AYUSH Mission (NAM).

The Ministry of AYUSH, in consultation with States/UTs and the Ministry of Health & Family Welfare has proposed two following models for up-gradation as AYUSH Health and Wellness Centres:

- i. Up-gradation of AYUSH dispensaries
- ii. Up-gradation of existing sub health centres (SCs)

The funding for both the above models would be through National AYUSH Mission. The responsibility to upgrade and operationalize AYUSH dispensaries will rest with the Department of AYUSH. The upgraded Sub Health Centres will be operationalized by the State health departments and the fund flow in this case will be made from State AYUSH society to State health society.

Annexure II

The State/UT wise year wise status of approved and functional Ayushman Arogya Mandir (Ayush)

S. No	Name of State / UT	No. of approved Ayushman Arogya Mandir(Ayush)			Functional Ayushman Arogya Mandir(Ayush)			
		2021-22	2022-23	2023-24	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	0	16	0	0	126	0	0
2	Arunachal Pradesh	13	40	0	0	36	53	0
3	Assam	40	200	211	0	210	290	0
4	Bihar	66	120	0	18	65	30	0
5	Chhattisgarh	40	160	0	94	190	116	0
6	Goa	31	34	26	9	25	66	0
7	Gujarat	0	100	0	214	17	134	0
8	Haryana	20	0	0	81	22	10	127
9	Himachal Pradesh	100	500	0	240	0	500	0
10	Jharkhand	167	478	0	0	249	311	185
11	Karnataka	70	200	0	6	194	76	0
12	Kerala	150	280	180	59	136	492	0
13	Madhya Pradesh	200	200	38	362	54	384	0
14	Maharashtra	0	96	0	188	93	64	32
15	Manipur	12	0	0	0	14	1	0
16	Meghalaya	10	0	0	0	0	22	0
17	Mizoram	14	0	3	24	0	17	0
18	Nagaland	0	0	0	2	28	17	0
19	Odisha	150	172	0	75	170	177	0
20	Punjab	41	0	0	0	0	158	0
21	Rajasthan	500	1019	0	466	18	1535	0
22	Sikkim	0	0	0	18	0	0	0
23	Tamil Nadu	110	400	0	0	202	400	0
24	Telangana	421	0	0	0	421	0	0
25	Tripura	7	27	0	0	0	72	0
26	Uttar Pradesh	279	163	0	500	86	448	0
27	Uttarakhand	230	0	0	70	124	106	0
28	West Bengal	171	269	0	76	188	269	0
29	Andaman & Nicobar Island	0	0	0	6	0	0	0
30	Chandigarh	1	6	0	0	0	6	0
31	Delhi	0	0	0	0	0	0	0
32	DNH & DD	0	1	0	0	0	1	0
33	Jammu & Kashmir	123	125	81	139	103	206	0

34	Ladakh	0	0	0	0	0	0	0
35	Lakshadweep	2	2	0	5	2	0	0
36	Puducherry	1	0	0	3	1	0	0